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Central Administrative Tribunal, Principal Bench

Contempt Petition No.23 of 2002 in  
Original Application No.2271 of 2001

New Delhi, this the 12th day of February, 2002

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. S.R. Adige, Vice Chairman(A)

Smt. Laj Handa  
W/o Shri M.P. Handa  
R/o L-59B, Malviya Nagar,  
New Delhi-110017

- Petitioner

(By Advocate: Shri M.K. Gupta)

Versus

1. Shri P.S. Bhatnagar  
Chief Secretary  
Govt. of NCT of Delhi  
Players Bhawan, I.P. Estate,  
New Delhi-110002

2. Shri Narendra Prasad  
Director,  
The Directorate of Training &  
Technical Education  
Govt. of NCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura, Near T.V. Tower  
Delhi-110034

3. Shri S.K. Srivastava,  
Secretary (Services)  
Govt. of NCT of Delhi  
Delhi Sachivalaya  
Players Bhawan,  
New Delhi-110002

- Respondents

(By Advocate: Shri Ashwini Bhardwaj, proxy for Shri Rajan  
Sharma)

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Non-observance of directions contained in the order passed on 11.12.2001 in OA No.2271/2001 is made the basis of the present contempt petition. Respondents had submitted their review petition against the aforesaid order which has now been dismissed by an order passed on 5.2.2002. Learned counsel for the respondents assures us that directions will be complied within a period of one week.

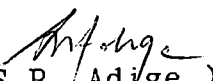
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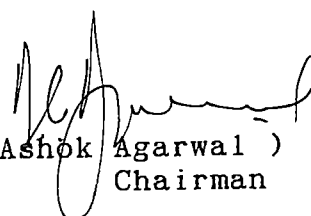
2. Applicant, in the meanwhile, is directed to hand-over charge in the U.P. department whereafter she will be posted in her parent department as per the directions issued.

3. Respondents will comply with the order within one week from the date applicant relinquishes her charge in the U.P. department and reports for duty in her parent department at Delhi.

4. Present contempt petition is disposed of with the aforesaid directions with liberty to the petitioner to have the same revived in case of non-compliance.

5. At this stage, petitioner who is present in the court, states that she has already relinquished charge on 20.2.2000 and has reported in Delhi on 1.3.2000.

  
( S.R. Adige )  
Vice Chairman(A)

  
( Ashok Agarwal )  
Chairman

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